RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 40/S.O./2023

Date: 22.12.2023

In view of the Hon'ble Supreme Court order dated 12.12.2023 passed in Special Leave Petition (Crl.) No. 15585 of 2023, Rajpal Vs. State of Rajasthan, it is enjoined upon all concerned that the bail applications arising out of same FIR be listed before the same bench by which the bail application has been allowed or rejected or withdrawn in the first instance unless the Hon'ble Judge is not available.

BY ORDER

REGISTRAR GENERAL

REGISTRAR GENERAL

No. Gen/XV/159/2023/2587

Copy forwarded to the following for information and necessary action:-

- The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 2. Private Secretary to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 3. The Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench. Jaipur.
- 4. All the Registrars /O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
- 5. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the request to upload the same on the official website of Rajasthan High Court.
- 6. Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with the direction to circulate the same all amongst all the concerned of Judicial Side and ensure compliance the same.
- 7. The Addl. Solicitor General of India/ Assist. Solicitor General of India, Rajasthan High Court, Jodhpur/Jaipur,
- 8. The Advocate General/ All Additional Advocate Generals. Rajasthan High Court, Jodhpur/Jaipur.
- 9. Chairman, Bar Council of Rajasthan, Jodhpur.
- The President, Rajasthan High Court Advocates' Association/ Lawyers' Association, Jodhpur.
- 11. The President. Rajasthan High Court Bar Association, Jaipur.
- 12. All Joint Registrars/ Dy. Registrars. Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
- 13. All Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 14. All A.O.J./ Stamp Reporter/ Court Master, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.

C.P.Shahard.
REGISTRAR GENERAL

22/12/2027